

statutory price control and for which allocation is made to State Governments, Union Territory Administrations and Tea Board (North-East) The availability of urea in the country during current Kharif 1996 season, so far, has been satisfactory and no reports of shortages of urea have been received from any State except from Jammu and Kashmir. The Government of Jammu and Kashmir approached this Department for supply of urea on priority to the State on the 17th July, 1996.

(c) To provide urea to the farmers on time, the Government of India monitors supplies of urea to each State on a regular basis. Two rakes of urea have been despatched to Jammu and Kashmir: one on 18th and the other on 23rd July, 1996 to improve its availability in the State.

[English]

Violation of Environmental Laws

2155. SHRI N. DENNIS :
SHRI RAM KRIPAL YADAV :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received complaints from the States for violation of the Forest (Conservation) Act, 1980 and Environment (Protection) Act 1986 in setting up of the developmental projects:

(b) if so, the details thereof;

(c) the action taken by the Government thereon; and

(d) the programme evolved by the Government to preserve the environmental without affecting the developmental activities.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Broad Gauge Link between Bhuj to Gandhidham

2156 SHRI PS. GADHAVI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to link Bhuj with Gandhidham or broad gauge rail line;

(b) if so, the details thereof; and

(c) the time by which the construction is likely to be taken up and completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The work is already included in the budget.

(c) The work will be taken up shortly and completed in 1997-98 as per present indications.

Rail Link to State Capitals

2157. SHRI HARIN PATHAK :
SHRI RATILAL KALIDAS VERMA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any policy of the Government to connect all the State Capitals with the railway lines;

(b) whether any survey has been undertaken in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) to (d). In this direction, construction of Kumarghat-Agartala new line has already been included in Budget 96-97 for connecting Agartala - the Capital of Tripura, Updating survey from Harmuti to Itanagar-the capital of Arunachal Pradesh, and for Diphu to Karong, as the first phase of the line to Imphal-the capital of Manipur have also been included in the Budget.

Sugarcane Production

2158. SHRI MADHAVRAO SCINDIA :
SHRI SOHAN BEER :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a glut of sugarcane production this year;

(b) if so, the comparative cane production figures during the earlier two years and the current year, State-wise;

(c) whether farmers are suffering due to delay in lifting of sugarcane by the sugar mills; and

(d) if so, the steps taken by the Government to obviate sufferings of the farmers?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). The production of sugarcane increased sharply from 229.66 million tonnes in 1993-94 to 271.23 million tonnes in 1994-95 and is likely to be 267.38 million tonnes during 1995-96. A statement showing state-wise production of sugarcane during these three years is enclosed.

(c) and (d). The sugar mills, in the sugar season 1995-96 have crushed far more cane than any of the